मैं पंजाब से आता हूँ, जो श्री गुरु नानक देव जी, श्री गुरु गोबिन्द सिंह जी और हमारे अन्य सिख गुरुओं की पवित्र धरती है। इन सभी गुरुओं ने दुनिया को मानवता, धर्मनिरपेक्षता और एक ओंकार का पाठ पढ़ाया है। हमारा महान श्री गुरु ग्रंथ साहिब लोगों को निःस्वार्थ सेवा करना सिखाता है, समाज से जुड़ना सिखाता है और उन सबको बराबर का सम्मान देना सिखाता है। सिख धर्म के पांच तख्त हैं - श्री अकाल साहिब, अमृतसर; श्री केसगढ़ साहिब, आनंदपुर साहिब; श्री दमदमा साहिब, तलवंडी साबो; श्री पटना साहिब, पटना और श्री हजूर साहिब, महाराष्ट्र के नांदेड़ में स्थित हैं। इसके अलावा पूरे देश में सिख धर्म से जुड़े हुए बहुत सारे ऐतिहासिक गुरुद्वारे हैं, जैसे गुरुद्वारा श्री हेमकुंड साहिब, उत्तराखंड; गुरुद्वारा श्री पोंटा साहिब और गुरुद्वारा श्री मणिकर्ण साहिब, हिमाचल प्रदेश; गुरुद्वारा श्री फतेहगढ़ साहिब, पंजाब। इन सभी धार्मिक स्थलों की आस्था और मान्यता को देखते हुए पूरे विश्व से हर वर्ष करोड़ों की संख्या में श्रद्धालु आते हैं। मैं सरकार को बधाई दूँगा कि उन्होंने सिख सर्किट के लिए एक ट्रेन भी शुरू कर दी है।

मेरी माँग है कि स्वदेश दर्शन योजना के माध्यम से सिख सर्किट भी शुरू किया जाए, जिसमें हर राज्य में सिख धार्मिक स्थलों का विकास करके भक्तों और श्रद्धालुओं के लिए बेहतर सुविधाओं का निर्माण हो, ताकि इन सभी धार्मिक स्थलों के बीच बेहतर कनेक्टिविटी दी जाए। इन सभी स्थलों को आपस में मेट्रो सिटीज़ से रेल, रोड और एयर के माध्यम से जोड़ा जाए, ताकि सभी श्रद्धालुओं को, जो पूरे देश और दुनिया से आते हैं, इन धार्मिक स्थलों की यात्रा करने का लाभ मिल सके, धन्यवाद।

THE VICE-CHAIRPERSON (SHRIMATI SEEMA DWIVEDI): The following hon. Members associated themselves with the issue raised by the hon. Member, Dr. Ashok Kumar Mittal: Shri Sanjeev Arora (Punjab), Shrimati Jaya Bachchan (Uttar Pradesh), Dr. Amar Patnaik (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. Santanu Sen (West Bengal), Shri P. Wilson (Tamil Nadu) and Shri M. Shanmugam (Tamil Nadu).

धन्यवाद। माननीय सदस्य, श्री मोहम्मद नदीमुल हक।

Need to release funds under NFSA owed to Bengal

SHRI MOHAMMED NADIMUL HAQUE (West Bengal): Madam, the Union Government has withheld the release of Rs. 7,000 crores to our State of West Bengal to procure paddy under the National Food Security Act. The State Government has successfully acquired 8.52 lakh tons of paddy for the central pool this fiscal year. The State aims to achieve 80 per cent of its annual procurement target during the ongoing *kharif* season, which extends until the end of February. So, timely release of funds is crucial. Otherwise, the entire procurement process may be affected. The halt of funds to West Bengal stems from the need for NFSA logos and the Prime Minister's

pictures to be put up across all ration shops in the State. Madam, it is ridiculous that the Union Government is willing to jeopardise an entire State's food security over the delay in plastering the Prime Minister's image which is a time-taking task. This is the Union's rationale to withhold the funds. Madam, let me read out a quote from Prime Minister Modi in 2018, and I quote, "Federalism is no longer the faultline of Centre-State relations but the definition of a new partnership of Team India." However, since the current Government has come into power, there has been a systematic deprivation of States, pushing people into distress in regions where they are incapable of winning elections democratically. Madam, the Union Government has blatantly carried out anti-federal policies and engaged in fiscal federal terrorism, denying West Bengal funds worth rupees one lakh crores under several schemes. Despite pleas from our Chief Minister, party leaders and beneficiaries, the Union has chosen to remain indifferent. This goes against the very spirit of the Constitution. This goes against the people of West Bengal. I challenge you to fight us democratically, fight us in elections, but do not make crores of people suffer for your political vendetta. I urge this Government to immediately reimburse Rs. 7,000 crores for procuring paddy under the National Food Security Act. Thank you, Madam.

THE VICE-CHAIRPERSON (SHRIMATI SEEMA DWIVEDI): The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri Mohammed Nadimul Haque: Dr. Santanu Sen (West Bengal), Shri Jawhar Sircar (West Bengal), Shri Sukhendu Sekhar Ray (West Bengal), Shri Samirul Islam (West Bengal), Dr. V. Sivadasan (Kerala), Shri Saket Gokhale (West Bengal), Dr. John Brittas (Kerala), Shri P. Wilson (Tamil Nadu) and Shri M. Shanmugam (Tamil Nadu).

Demand for classical language status for Bengali language

SHRI JAWHAR SIRCAR (West Bengal): Madam, we had requested the Government of India to change the name of the State of West Bengal to Bangla. This has been pending since 2016. The West Bengal Legislative Assembly has taken a unanimous Resolution that if, say, the name of Orissa can be changed to Odisha, we are ...

उपसभाध्यक्ष (श्रीमती सीमा द्विवेदी): आप सब्जेक्ट पर बोलिए। आपका सब्जेक्ट यह नहीं है।